## SHRI RAJNARAIN (Spoke)

## SHRI BHUPESH GUPTA (Spoke)

THE DEPUTY CHAIRMAN When the Chair is on its feet I do not think any Member should be standing up and speaking Therefore, I have given a direction that when the Chair is on its legs and any Member speaks, it will not go on record Now, Mr Bhandari you wanted to mention something

## RIFERENCE TO EROSION BY THE BRAHMAPUTRA RIVER

श्री सुन्टर सिंह भडारी (राज-स्थान) उपसमापति महोदया, मे मदन ग्रोर सरकार का ध्यान ब्रह्मपूव नदी मे जा ग्राजकल तेजी से किनारों के णहरा का कटाव हो रहा है ग्रौर ग्रसम मे जो ठबडी नगर है वह नगर इस कटाव की लपट में ग्रा रहा हे उस ग्रोर दिलाना चाहना ह क्योंकि एक बहन बना खतरा वहा की आबादी को ग्रौर मार्वजनिक सम्पत्ति को उपस्थित हुग्रा हे। एक साल पहले भी असम सरकार का आर केन्द्रीय सरकार का व्यान ब्रह्मपुत्र नदी के बदलते हए किनारे प्रोर बहाब की तरफ उठाया गया था। इस समय फिर से तह कटाव जोरो से है ग्रोर उसलिये मैं केन्द्रीय सरकार का ध्यान इस प्रश्न की तरफ ग्राकपित करना चाहता ह कि इसके लिये नुरन्त कदम उठाये जाये नही ता ठवडी नगर जो ग्रसम का सबसे बडा पटसन का व्यापारिक केन्द्र है उसके वहा पर नष्ट होने ग्रोर मार्वजनिक सम्पत्ति नग्ट होन का खतरा उत्पन्न हुन्ना हे। में चाहूगा कि केन्द्रीय सरकार इसकी तरफ ध्यान दे।

## PAPERS LAID ON THE TABLE

NOTIFICATION OF THE MINISTRY OF LABOUR IMPLOSMENT AND REHABILITATION (DEPART-MENT OF LABOUR AND EMPLOYMENT)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHR) BHAGWAT JHA AZAD): Madam, I beg to lav on the Table (a) a copy each ot the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment)

(i) Notification G S R No 1017, dated the 22nd April, 1969 (in English), publishing the Employees' Provident Funds (Amendment) Scheme 1969, under subsection (2) of section 4 of the Employees Provident Funds Act, 1952

(ii) Netheation GSR No 1018, dated the 22nd April 1969 (in English), under sub-section (2) of section 7 of the Employees Provident Funds Act, 1952

[Placed in Library See No LT-1202/69 tot (1) and (11)]

MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION RESOLUTION

SHRI BHAGWAT JHA AZAD. Madam I also beg to lay on the Table a copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Resolution No WB 8(15)/68 dated the 17th May, 1969, on the Report of the Second Central Wage Board for the Cotton Textile Industry [Placed in Library See No. LT-1224/69]

REPORT (1968) ON THE WORKING OF THE DELOSIT INSURANCE CORPORATION AND RE-LATED PAPER

IHF MINISTER OF STATE IN ΓHE MINISTRY OF FINANCE (SHRI P. C. SETHI) Madam. I beg to lay on the Table a copy of the Report on the working of the Deposit Insurance Corporation during the year ended the 31st December 1968 together with the Auditors' Report thereon, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act 1961 [Placed in Library See No LT-1225/69]

NOTH-CATION OF THE MINISTRY OF LABOUR FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

SHRIP C SETHI Madam, I also beg to lay on the Table a copy each of the tollowing Notifications of the Ministry of